

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

ORDER

The following transfer and posting orders are hereby made in official exigency with immediate effect:

S.No.	Name of the official	From	To
1.	Sh. Jitender EC:19483464	JJA in the Personal Office of Pr. District & Sessions Judge (West), THC, Delhi.	JJA in the Personal Office of Pr. District & Sessions Judge (NDD), PHC, New Delhi.
2.	Ms. Sakshi Jain EC:32821022	JJA in the Personal Office of Pr. District & Sessions Judge (NDD), PHC, New Delhi.	JJA in the Office Pool, Administration Branch-II (HQs), THC, Delhi (<i>on return from Maternity Leave</i>)
3.	Sh. Shamim EC:43881117	Asstt. Ahlmad in the vacant Court previously presided over by Sh. Sanjay Kumar, the then Principal Judge, Family Courts (East), KKD, Delhi,	JJA in the Personal Office of Pr. District & Sessions Judge (West), THC, Delhi.
4.	Ms. Meenakshi EC:20889870	Asstt. Ahlmad in the Court of Ms. Niti Phutela, SCJ-cum-RC (South), Saket Courts, New Delhi.	Asstt. Ahlmad in the Court of Ms. Susheel Bala Dagar, SCJ-cum-RC (West), Tis Hazari Courts, New Delhi.
5.	Ms. Jyoti Bandhu EC:61586990	Asstt. Ahlmad in the Court of Ms. Susheel Bala Dagar, SCJ-cum-RC (West), Tis Hazari Courts, New Delhi.	Asstt. Ahlmad in the Court of Ms. Niti Phutela, SCJ-cum-RC (South), Saket Courts, New Delhi.
6.	Sh. Narender Singh Patwal E.C.: 36736254	SJA/Branch-in-charge, Record Room (Sessions), South-East, Saket Courts, New Delhi.	Reader in the Court of Sh. Manoj Kumar, ASJ-01 (POCSO), North East, KKD, Delhi.
7.	Sh. Dinesh Kumar EC:13509/ 83485526	Reader in the Court of Sh. Manoj Kumar, ASJ-01 (POCSO), North East, KKD, Delhi.	SJA, Record Room (Sessions), South-East, Saket Courts, New Delhi.
8.	Sh. Arjun Mann S/o Sh. Ashok Kumar Mann	JJA in Office Pool, Admn. II (HQs), THC, Delhi.	JJA attached with Sh. Sanjiv Jain, DJ (Commercial)-03/ Chairperson, NDBA Elections Committee-2021, PHC, New Delhi (<i>for a period of 01 month or till further orders whichever is earlier</i>)
9.	Sh. Anand Singh E.C.: 64586826	Reader in the Court of Sh. Pankaj Gupta, ASJ (Spl. FTC-02) Central, THC, Delhi	Reader in the Court of Sh. Pulastya Pramachala, Spl. Judge (PC Act), CBI-13, RACC, Delhi.
10.	Sh. Arun Kumar E.C.: 75220701	Ahlmad in the Court of Sh. Lovleen, PO-MACT-02, Central, THC, Delhi	Reader in the Court of Sh. Pankaj Gupta, ASJ (Spl. FTC-02) Central, THC, Delhi
11.	Sh. Abhishek Kr. Mishra E.C.: 14127	Asst. Ahlmad in the Court of Sh. Lovleen, PO-MACT-02, Central, THC, Delhi	Ahlmad in the Court of Sh. Lovleen, PO-MACT-02, Central, THC, Delhi
12.	Ms. Garima EC:98970588	Asstt. Ahlmad in the Court of Sh. Prashant Kumar, ADJ-01 (Central), THC, Delhi.	Asstt. Ahlmad in the Court of Sh. Lovleen, PO-MACT-02, Central, THC, Delhi
13.	Sh. Rakesh E.C: 83270241	Ahlmad in the Court of Sh. Prashant Kumar, ADJ-01 (Central), THC, Delhi.	Asstt. Ahlmad in the Court of Sh. Prashant Kumar, ADJ-01 (Central), THC, Delhi.

S.No.	Name of the official	From	To
14.	Sh. Kaushal Kishore EC: 75123879	Judl. Asst. in Accounts Branch, Central, THC, Delhi	Ahlmad in the Court of Sh. Prashant Kumar, ADJ-01 (Central), THC, Delhi.
15.	Ms. Veerwati EC:36411175	SJA in Office Pool, Administration Branch-II (HQs), THC, Delhi.	Reader in the Court of Sh. Naresh Kumar Malhotra, Judge, Family Courts (East), Karkardooma Courts, Delhi. (On diverted capacity for a period of One Year or till further orders, whichever is earlier.)
16.	Ms. Dhriti Malhotra E.C: 86341231	Reader in the Vacant Court (previsouly presided over by Sh. M.R. Sethi), Principal Judge Family Courts (North), Rohini Courts, Delhi (on diverted capacity)	JA in Office Pool, Administration Branch-II (HQs), THC, Delhi.
17.	Ms. Ritu Moudgil EC:74217995	JA in Office Pool, Administratoion Branch-II (HQs), THC, Delhi/ .	Judl. Assistant, DSLSA (West), Tis Hazari Courts, Delhi (on diverted capacity for one year or till further orders whichever is earlier)
18.	Sh. Prashant Sharma S/o Sh. Govind Prasad Sharma	JJA in Office Pool, Central, THC, Delhi	JJA in Copying Agency, Central, THC, Delhi

Note: (1) The officials at S.No. 8, 15 & 17 are directed to report back in Office Pool, Admn. II (HQs), THC, Delhi upon completion of their respective term periods. Further, the official at S.No. 2 is to report in Office Pool, Admn.-II, Central on completion of her Maternity Leave.

(2) Non-compliance of the order or proceeding on leave immediately will be deemed as deliberate insubordination, and disciplinary proceedings shall be initiated against the official, as per rules.

Girish Kathpalia
23.3.22

(Girish Kathpalia)
Principal District & Sessions Judge (HQs)
Tis Hazari Courts, Delhi

No. 20522-622
P&T/Admn-II/HQs/Delhi/2022

Dated, Delhi the 23 MAR 2022

Copy forwarded for information and necessary action to:

1. Ld. Principal District & Sessions Judge, East, KKD, Delhi
2. Ld. Principal District & Sessions Judge, NDD, PHC, New Delhi.
3. Ld. Officers/Officer-in-charges concerned.
4. The Personal Office of the Ld. Principal D&SJ, HQs, THC, Delhi.
5. The DDOs concerned for further necessary action as per rules.
6. The Dealing Assistants, Personal File, ACR Cell, Leave & LAYERS Seat, Central, THC, Delhi for further necessary action/updation as per rules.
7. The Dealing Asst., Website Committee, THC with the direction to upload the order on the 'Employees Corner' (on Website).
8. The officials concerned.

Balbir Singh
23/3/22
(Balbir Singh Shalar)
Administrative Officer (Judl.)
Administration-II, Central

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